


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

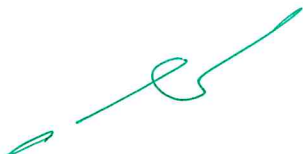
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.95/ BB/2017	-	For hearing	252(3)	Ray Interiors & Advertising (India) Pvt. Ltd. Vs ROC.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	JAYASHREE PARTHASARATHY 9986649498	APPLICANT	

PCS for petitioner is present. Today, she has filed Index along with documnts. Heard her.

List it for orders on 15.12.2017.



MEMBER (J)



MEMBER (T)